## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.22/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No. 29/2008		
NAME OF THE COMPANY	Sanghi Threads Private Limited		
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another		
NAME OF THE RESPONDENT(S)	Sanghi Threads Private Limited & (10) Others		
UNDER SECTION	397/398		

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaray	Rcs	9849056652	_1,
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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J. Amaendy Raddy	Adv	92465012-12	PARST
c.3hilp repriesently on behalf	R3 4R5	9849866556	Sy

Heard Mr.S.Chidambaram, learned PCS for the Petitioner No.2, Mr.P.Anil Mukherji on behalf of Mr.Ramesh Babu, learned counsel for the Petitioner No.1 and Mr.P.Amarender Reddy, Ms. C.Shilpa on behalf of Mr.Y.Suryanarayana, learned counsels for the Respondents.

It is reported that, the matter is still pending before the Hon'ble Supreme Court and stands posted to 11.01.2018. Hence the Post the case on 23.01.2018.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)